

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4362
ANSWERED ON:20.02.2014
CRIMINAL ACTIVITIES IN LONG DISTANCE TRAINS
Patel Shri Devji

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the railways are aware that incidents of theft, dacoity, pick-pocketing and other criminal activities are in rise in the long distance trains;
- (b) if so, the details thereof and the total number of incidents come to the notice so far along with the steps taken thereon; and
- (c) the number of persons arrested for the said crime during the last three years;

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 4362 BY SHRI DEVJI M. PATEL TO BE ANSWERED IN LOK SABHA ON 20.02.2014 REGARDING CRIMINAL ACTIVITIES IN LONG DISTANCE TRAINS

(a) and (b) Yes, Madam. The details of incidents of theft, dacoity, pick-pocketing and drugging reported in long distance trains during the years 2012 and 2013 over Indian Railways are as under:

Year	Theft	Dacoity	Pick Pocketing	Drugging
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2012	5174	21	213	496
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2013	6258	27	256	352
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Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. Railway Protection Force (RPF) with available resources supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive Railway stations.

The following measures are being taken by the Railways to ensure security of the passengers:-

1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police in different States.
2. An Integrated Security System consisting of electronic surveillance of vulnerable stations through CCTV camera network, access control, anti sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway Stations
3. Sensitization through awareness campaigns amongst the front line Railway Staff like ticket checking staff, RPF and on-board employees who have constant interface with the travelling public towards crime against passengers is being done.
4. Security Help-Line numbers have been set up in the concerned Zonal Control Rooms to facilitate the passengers to inform about any untoward incidents. The numbers of such security help-lines have been displayed at conspicuous places of important Railway stations and in the coaches of trains.

5. Regular coordination meetings are held with State Police at all level to ensure proper registration and investigation of crime by Government Railway Police.

(c) During the last three years as many as 5818 persons have been arrested for theft, docoity, pick-pocketing and drugging reported in long distance trains.